## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA



No. O.A. 1109 of 2014

Date of order: 20.11.2019

Present

Hon'ble Ms. Bidisha Banerjee, Judicial Member Hon'ble Dr. Nandita Chatterjee, Administrative Member

- Shri Uttam Mistry,
  Son of Ranjit Mistry,
  Aged about 32 years,
  Residing at Vill. + P.O. Kechuadanga,
  District Nadia, Pin 741158.
- Shri Samir Biswas,
  Son of Santosh Biswas,
  Aged about 32 years,
  Residing at Village Paschim Chunari,
  P.O. Nadia Garapati,
  District Nadia, Pin 741 502.
- Shri Shiben Mondal,
  Son of Biren Mondal,
  Aged about 28 years,
  Residing at Village and P.O. Silinda,
  P.S. Chakdaha,
  District Nadia, Pin 741 223.
- Shri Pratap Kumar Dash,
  Son of Late Kangali Charan,
  District Bhadrak,
  Orissa, Pin -756 126.
- Shri Akinchan Mondal,
  Son of Ajay Kumar Mondal,
  Aged about 25 years,
  Residing at Village Phulia Stationpara,
  P.O. Belemath,
  P.S. Santipur,
  District Nadia, Pin 741 402.
- Shri Abhijit Saha,
  Son of Late Subodh Saha,
  Aged about 33 years,
  Residing at Village and P.O. Patulia, Kacharibari,
  P.S. Khardaha,
  District North 24 Parganas,
  Pin 700119.
- 7. Shri Binod Chhetri, Son of Late Jtotish Chhetri,



Aged about 33 years, Residing at Vill. + P.O. Phulia Colony, District - Nadia, Pin - 741 402

- 8. Shri Rahamatulla Payada, Son of Joynal Abedin Payada, Aged about 37 years, Residing at Vill. + P.O. Damkal, P.S. Raidighi, District – South 24 Paraganas, Pin – 743 383.
- Shri Bichitro Biswas,
  Son of Binod Biswas,
  Aged about 31 years,
  Residing at Vill. + P.O. Gazipur,
  P.S. Gopalnagar,
  District North 24 Parganas,
  Pin 743 251.

..... Applicants.

Versus -

- Union of the India, through the General Manager, Eastern Railway, Kolkata – 700001.
- 2) The Chairman, Railway Recruitment Cell, 56 C.R. Avenue, Kolkata – 700012.
- 3) The Assistant Personnel Officer, Recruitment, Railway Recruitment Cell, 56 C.R. Avenue, Kolkata – 700001.

...... Respondents.

For the Applicants : Mr. A. Chakraborty, Counsel

For the Respondents: Mr. A.K. Guha, Counsel

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## ORDER (Oral)

## Per Dr. Nandita Chatterjee, Administrative Member:

The applicants have approached the Tribunal under Section 19 of the AT Act, 1985 praying for the following relief:-

- "a) An Order do issue directing the respondents to accommodate the applicants against PWD (VH) and PWD (HH) category at an early date in terms of the Railway Board's Circular, Master Circular No. 13.
- (b) Leave may be granted to file this Original Application jointly under Rule 4 (5) (a) of the CAT Procedure Rules, 1987."
- 2. Heard both Ld. Counsel, examined pleadings and documents on record.
- Both the Ld. Counsel would submit that this matter can be disposed of by according liberty to the applicants to comprehensive representations to respondent No. 2, who is the Chairman, Railway Recruitment Cell, 56, C.R. Avenue, Kolkata - 700 012, requesting for disposal of their claim in the light of orders issued by this Tribunal on 30.6.2014 in O.A. No. 196/2013, O.A. No. 195/2013, 1393/2013, O.A. 1394/2013, 235/2013, O.A. O.A. 350/00478/2014, O.A. No. 350/00047/2014 and O.A. No. 350/00642/2014 along with M.A. 441/2013 (Annexure A-6 to the O.A.). Accordingly, without entering into the merits of the matter, the applicants are granted liberty to prefer comprehensive representations within three weeks from the date of receipt of a copy of this order. Once so preferred, the competent respondent authority, namely, respondent No. 2, shall, thereafter, consider the prayer of the applicants in the light of this Tribunal's order passed in O.A. No. 196/2013, O.A. No. 195/2013, O.A. 235/2013, O.A. 1393/2013, O.A. 1394/2013, O.A. No. 350/00478/2014, No. O.A. No. 350/00047/2014 and O.A.

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350/00642/2014 along with M.A. 441/2013 and, decide in accordance with law, within a further period of 16 weeks from the date of receipt of such representations. The competent respondent authority shall convey his decision to the applicants in the form of a reasoned and speaking order forthwith thereafter.

5. With these directions, the O.A.s are disposed of. No costs.

(Dr. Nandita Chatterjee) Administrative Member (Bidisha Banerjee) Judicial Member



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